

problems faced by the migrant workers, existing provisions of the Act, enforcement machinery, problem in implementation of the Act etc. The Group has submitted its report and the report has been placed before Indian Labour Conference held on 23-24 November, 2010.

#### **Identification of bonded and child labour**

2429. SHRI N.K. SINGH: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

(a) whether the centre disburses money each year to all districts to carry out identification of bonded and child labour for their rescue and rehabilitation;

(b) if so, the cumulative number of bonded and child labour found in the country through such activities;

(c) whether any checks have been imposed on utilisation of such grants till now;

(d) the number of districts that found no bonded or child labour in their surveys in 2008-09 and 2009-10; and

(e) whether such districts have been granted funds for 2010-11?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI HARISH RAWAT): (a) and (b) In order to assist the State Government in the task of rehabilitation of identified and rehabilitation of identified and released bonded labourers, a Centrally Sponsored Plan Scheme for Rehabilitation of Bonded Labour is in operation since May, 1978. Under the scheme, rehabilitation assistance @ Rs. 20,000/- per bonded labour is provided which is equally shared by the Central and State Governments. Under the scheme an amount of Rs. 2 lakh per District is provided to the State Governments concerned for conducting survey for identification of bonded labour in sensitive Districts once in three years. Till 30.09.2010 the accumulative number of bonded labour identified and released is 2,89,225. To identify the child labour working in hazardous sectors, grants are given to NCLP District of Rs. 2,75,000 twice in five year for conducting survey. As per Census 2001, there were 1.26 crore working in the age group of 5-14 years out of which approximately 12 lakhs children are working in the hazardous occupations and processes.

(c) The Central assistance is released to the State Governments as per the guidelines contained in Centrally Sponsored Plan Scheme for Rehabilitation of Bonded Labour. In respect of the grants under NCLP scheme, the Project societies are furnishing Utilization Certificates/State of Accounts audited by Chartered Accountant at the end of every financial year for grants released.

(d) and (e) During 2008-09, the Central Government has provided assistance of Rs. 18 lakh to Manipur, Rs. 26 lakh to Haryana and Rs. 6.60 lakh to Madhya Pradesh and during 2009-10, assistance of Rs. 45.40 lakh to Madhya Pradesh and Rs. 8 lakh to Sikkim for conducting survey of bonded labour. The concerned State Governments have been instructed to

send survey reports. During the year 2010-11 no State Government has been provided Central assistance for conducting survey of bonded labour. In respect of child labour, since the grants are being released twice in a five year plan, the societies are in process of conducting the second survey.

#### **Welfare cess collected by Delhi Government**

2430. SHRIMATI BRINDA KARAT: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

(a) the total amount of welfare cess collected by Delhi Government under Building and other Construction (Regulation of Employment Service Condition) Workers Act, 1996 for the last three financial years;

(b) the number of workers registered with the Welfare Board under the above act during this period; and

(c) the amount spent by Delhi Government on welfare of the construction workers, including those engaged in CWG construction work during this period under different heads specified in the Act?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI HARISH RAWAT): (a) and (b) Number of workers registered and amount of cess collected by Government of Delhi during the last three years under Building and other Construction Workers (Regulation of Employment Service Condition) Act, 1996:—

Year	Number of workers registered	Amount of cess collected
2007-08	5831	Rs. 73,30,57,435/-
2008-09	10433	Rs. 103,40,66,592/-
2009-10	7860	Rs. 146,94,59,112/-
<b>TOTAL:</b>	<b>24124</b>	<b>Rs. 323,65,83,139/-</b>

(c) Amount spent on welfare of construction workers during the period from 2007-08 to 2009-10:—

Name of the Scheme/Activity	Amount spent
<b>1</b>	<b>2</b>
Janshree Bima Yojana	Rs. 15,91,700/-
Mobile crèche	Rs. 12,75,367/-